

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 69 OF 2009**

Friday, this the 3rd day of April, 2009.

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

## **HON'BLE MS.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

Ashok Kumar V.P, Music Teacher  
Jawahar Navodaya Vidyalaya  
Kulamavu, Idukki District ... Applicant

(By Advocate Mr.Vishnu S Chempazhanthiyil )

versus

1. The Principal  
Jawahar Navodaya Vidyalaya  
Kulamavu, Idukki District
2. The Deputy Commissioner  
J Navodaya Vidyalaya Samithi  
Hyderabad Region, Near MCH Swimming Pool  
SP Road, Secunderabad - 3
3. Union of India represented by its Secretary  
Ministry of Human Resources and Development  
Department of Secondary and Higher Education  
New Delhi

(By Advocate Mr. M.K.Damodaran (R1&2) )

The application having been heard on 03.04.2009, the Tribunal on the same day delivered the following:

## ORDER

## **HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

Counsel for applicant submits that grievance of the applicant contained in the application no longer subsists. Hence he seeks permission to withdraw the OA. Accordingly, the OA is dismissed as withdrawn.

Dated, the 3rd April, 2009.

K.NOORJEHAN  
ADMINISTRATIVE MEMBER

**Dr. K. B. S. RAJAN  
JUDICIAL MEMBER**

VS